Grant of PCO connection

1283. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of applications received during 1996 pending for grant of PCO connections at Anisabad Telephone Exchange, Patna;
- (b) whether it is a fact that some applications are still pending;
 - (c) if so, the reasons therefor;
- (d) whether it is also a fact that an application dated 2nd January, 1996 with Registration Number ANB-0001 is still pending whereas applications received at later dates have been granted PCO connections; and
- (e) if so, the reasons therefor and by when PCO connection for this application be granted?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATION (SHRI KABINDRA PURKAYASTHA): (a) Sir, 155 application were received during 1996 at Anisabad Telephone Exchange, Patna.

- (b) Yes, Sir.
- (c) These are pending due to nonavailability of exchange capacity.
 - (d) No, Sir.
- (e) Does not arise in view of reply to part (d) above.

Service Tax charged by PCO operators

1284. SHRI K. M. KHAN: WiJl the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government have permitted the private PCO/STD/ISD operators in charge service tax twice from subscribers who make STD/ISD calls from their booths:
- (b) if so, the details thereof and if not, procedure laid down to report these cases with action fixed in such cases;

- (c) whether the MTNL has been charging service tax @ 5% from subscribers on rental and calls amount; and
- (d) whether such service tax is also charge from subscribers whose telephones remain faulty despite complaints?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

- (b) Whenever complaints for overcharging are received, action as per rules is
 - (c) Yes, Sir.
- (d) The Service Tax is charged on billed amount. In case telephones; remain faulty for more than 7 days continuously, the subscriber is eligible for rebate in rental as well as Service Tax.

Waiting list for telephone in metro cities

1285. SHRI S. AGNIRAJ: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) what is the total number of waitlisted customers for telephone in all the metro cities as on date, city-wise;
- (b) what steps are being taken to clear the waitlist and by when the waitlist is likely to be cleared; and
- (c) whether there is any proposal to revise the telephone tariffs, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Total number of waitliseted customers for Telephone in all the Metrocities as on 30-11-1998, City-wise is given below:—

City	Wait List as
	on 30.11.1998
(i) Calcutta	16,153
(ii) Chennai (iii) Delhi (iv) Mumbai	72,377 1,326 Nil

- (b) It is proposed to add sufficient switching capacity during 1998-99 and the above waiting list is likely to be cleared by March, 1999.
- (c) The Telecom Regulatory Authority of India (TRAI) has brought out a Consultation Paper on Telecom. Pricing, suggesting rebalance of telecom, tarrifs. TRAI is in the process of consulting Service Providers, Consumer Organisations and general public to ascertain their views.

गैर-विभागीय शाखा पोस्टमास्टरों की बर्खास्तगी

1286. श्री राजनाथ सिंह "सूर्य": क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क)क्या यह सच हैं कि बिहार में डाक विभाग में गैर-विभागीय, शाखा पोस्टमास्टरों / निम्नस्तरीय कर्मचारियों को अधिकारियों द्वारा सभी नियमों और विनियमों को ताक पर रखते हुए मनमाने ढंग से परेशान किया जा रहा हैं और सेवा से बर्खास्त किया जा रहा हैं:

(ख)यदि हां, तो नालंदा जिले के अंतर्गत बिहार शरीफ मंडल में अधिकारियों द्वारा मनमाने ढंग से सेवा बर्खास्तगी के कितने मामले सरकार के ध्यान में आए हैं:

(ग)सरकार द्वारा ऐसे मामलों का गहन अध्ययन करने हेतु और वहां कानून का शासन बहाल करने हेतू क्या कदम उठाए गए हैं;

(घ)यदि हां, तो उसके क्या कारण हैं; और

(ड.)इन मामलों के संबंध में कब तक निर्णय लिए जाने की संभावना हैं?

संचार मंत्रालय में राज्य मंत्री (श्री कबीन्द्र पुरकायस्थ): (क) और (ख) ऐसा कोई मामला ध्यान मे नहीं आया हें॥ तथापि, नालंदा डिवीजन में अतिरिक्त विभागीय शाखा पोस्टमास्टर, जो उनके द्वारा दी गई आयु / जन्मतिथि की झूठी जानकारी के आधार पर 65 वर्ष की आयु के उपरांत भी सेवा में बने हुए थे, उन्हें सेवानिवृत कर दिया गया हैं। आठ अतिरिक्त विभागीय एजेंटों को सरकारी राशि के दुर्विनियोजन में संलिप्त होने तथा ड्यूटी मे कोताही बरतने के कारण नौकरी से हटा दिया गया हैं।

इन सभी मामलों में विभागीय नियमों/ विनियमों और अनुदेशों के अनुसार कार्रवाई की गई

(ग)से (ड.) उपर्युक्त भाग (क) और (ख) के उत्तर को ध्यान में रखते हुए प्रश्न नहीं उटता।

[RAJYA SABHA]

बिहार में डाक विभाग में अनुकम्पा के आधार पर नियुक्ति

1287. श्री राजनाथ सिंह "सूर्य" : क्या संचार मंत्री यह बताने की कृपा करेंगें कि:

(क)बिहार में मुख्य रूप से छपरा और हाजीपुर जिलों में डाक विभाग में अनुकम्पा के आधार पर नियक्ति के कितने मामले विचाराधीन पडे हैं:

(ख) इनमें से कितने ऐसे मामले हैं जिनमें मृतक अधिकारी/कर्मचारी प्रधान डाकघर, हाजीपूर में कार्यरत थे;

(ग)इन मामलों के अब तक विचाराधीन रहने के मुख्य कारण क्या हैं;

(घ)इन मामलों के संबंध में अब तक हुई प्रगति का ब्यौरा क्या हैं:

(ड.)इन मामलों को कब तक निपटा दिया जाएगा?

संचार मंत्रालय में राज्य मंत्री (श्री कबीन्द्र पुरकायस्थ) : (क) छपरा और हाजीपुर जिलों में विभागीय कर्मचारियों से संबंधितत ऐसे चार और अतिरिक्त विभागीय एजेंटों से संबंधित दो मामले हैं।

(ख)हाजीपुर प्रधान डाकघर के भृतपूर्व कर्मचारी से संबंधित केवल एक मामला हैं।

(ग) और (घ) इन मामलों में चार मामले संबद्ध जानकारी के अभाव में जांच के लिए लंबित हैं। दो मामले सर्किल चयन समिति के सम्मुख प्रस्तृत किए जाने हैं।

(ड.)जैसे ही सभी संबंधित डाटा मिल जाएगा और सर्किल चयन समिति द्वारा इसकी जांच कर ली जाएगी।

PCOs in North-East Region

1288. SHRI W. ANGOU SINGH: Will Minister the COMMUNICATIONS be pleased to

(a) the number of PCOs functioning in the country particularly in the States of North-East Region at present, district-wise;